

introduce a Bill further to amend the Beedi Workers Welfare Fund Act, 1976.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Beedi Workers Welfare Fund Act, 1976."

*The motion was adopted.*

SHRI RAMESH CHENNITHALA: I introduce the Bill.

15.37½ hrs.

CINEMATOGRAPH (AMENDMENT)  
BILL\*

*(Amendment of Section 5B)*

[English]

SHRI RAMESH CHENNITHALA (Kottayam): I beg to move for leave to introduce a Bill further to amend the Cinematograph Act, 1952.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Cinematograph Act, 1952."

*The motion was adopted.*

SHRI RAMESH CHENNITHALA: I introduce the Bill.

15.38 hrs.

REPRESENTATION OF THE  
PEOPLE (AMENDMENT) BILL\*

*(Amendment of Section 20)*

[English]

SHRI SYED SHAHABUDDIN (Kishanganj): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1950.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1950."

*The motion was adopted.*

SHRI SYED SHAHABUDDIN: I introduce the Bill.

15.38 ½ hrs.

REPRESENTATION OF THE  
PEOPLE (AMENDMENT) BILL\*

*(Amendment of Section 3)*

[English]

SHRI SYED SHAHABUDDIN (Kishanganj): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

*The motion was adopted.*

SHRI SYED SHAHABUDDIN: I introduce the Bill.

15.39 hrs.

BACKWARD CLASSES  
(PROPORTIONAL REPRESENTATION IN SERVICES AND EDUCATIONAL INSTITUTIONS)  
BILL\*

[English]

SHRI R. ANBARASU (Madras Central): I beg to move for leave to introduce a Bill to provide for reservation for backward classes and most backward classes in services and educational institutions under the State.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for reservation for backward classes and most backward classes in services and educational institutions under the State."

*The motion was adopted.*

SHRI R. ANBARASU: I introduce the Bill.

15.39 1/2 hrs.

LORD BUDDHA NATIONAL  
CREATIVITY UNIVERSITY BILL\*

[Translation]

SHRI RAM NIHOR RAI (Robertsganj): I beg to move for leave

to introduce a Bill to establish and incorporate a University at the national level for the promotion of creativity and for matters connected therewith or incidental thereto.

[English]

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to establish and incorporate a University at the national level for the promotion of creativity and for matters connected therewith or incidental thereto."

*The motion was adopted.*

[Translation]

SHRI RAM NIHOR RAI: I introduce the Bill.

15.40 hrs.

CONSTITUTION (AMENDMENT)  
BILL\*

(Amendment of Articles 15 and 16)

[English]

SHRI P.G. NARAYANAN (Gobichettipalayam): I beg to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*